

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 118
152/241-242/PB/2020

IN THE MATTER OF:

Ashok Kumar Gupta

.... Applicant/petitioner

v.

Gopal Hitech Infra Developers Pvt. Ltd. & Ors.

.... Respondent

Order under Section 241-242

Order delivered on 17.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Venkat Rao, Adv.

Ms. Vaishali Tanwar, Adv.

For the Respondent

Mr. Deepak Vohra, Adv. For R6

Dr. U K Chaudhary, Sr. Adv. With Ms. Suman

Jyothi Khaitan, Mr. Venket Rao, Mr. Vikas Singh
& Ms. Ankita Singh, Advs.

Mr. Virender Ganda, Adv Mr. Abhinav Bhatia,

Mr. Sanjita Mittal, Mr. Ayandeb, Advs.

ORDER

List the matter for hearing on **18.11.2020**.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)